

Shri S. M. Banerjee: On the facts now given we should be allowed to ask some questions

Mr. Speaker: Not on that, because it is just possible that they may not be answered immediately at the moment. If we put it off to a subsequent day, perhaps the answers may be given. So we may put it off for the present. (*Interruptions*). Order, order.

Shri Tyagi: I just want to give only one information, that there is an office of our Assistant High Commissioner in Rajshahi itself.

Mr. Speaker: Everybody knows it.

Now, Paper to be laid on the Table.

12.17 hrs.

PAPER LAID ON THE TABLE

ANNUAL REPORT OF THE PERMANENT INDUS COMMISSION

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): Sir, I beg to lay on the Table a copy of Annual Report of the Permanent Indus Commission for the year ended 31st March, 1962. (Placed in Library, See No. LT-198/62)

12.17½ hrs.

RE: CALLING ATTENTION NOTICE

Shri Daji (Indore): Sir, I have not received any information about the rejection of my Calling Attention Notice.

Mr. Speaker: He can come to me and have that information.

12.17½ hrs.

CORRECTION OF ANSWERS TO STARRED QUESTION NO. 513

The Minister of Food and Agriculture (Shri S. K. Patil): Sir, while

answering a supplementary question of Shrimati Renuka Ray on 8th May, 1962, I had stated as follows:—

“We have found out that the company, whose name has just been mentioned, has been doing so. They are proceeding against the firm. They are some legal difficulties. I do not want to explain that because the whole case is *sub judice* just now in a court of law”.

The correct position is that as reported by the Government of Maharashtra and Gujarat the police investigations into the alleged report regarding sale of sodium sulphate as a fertiliser are still in progress and no court proceedings have been initiated so far against any Company or individual in this respect.

12.20 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce the Government business in this House during the week commencing 18th June, 1962, will consist of:—

- (1) Consideration of any item of business carried over from today's Order Paper.
- (2) Consideration and passing of the Advocates (Second Amendment) Bill.
- (3) Consideration of motion for modification of the Conduct of Elections (Second Amendment) Rules, 1962, given notice of by.....

Shri Hari Vishnu Kamath (Hosangabad): Slowly.

Shri Satya Narain Sinha: I hope you follow.

Shri Nath Pal: (Rajapur): We cannot follow the express train.

Shri Satya Narain Sinha:
(Second Amendment) Rules, 1962,